

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:79
ANSWERED ON:09.11.2010
RAMMOHAN COMMITTEE REPORT
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the report of the Rammohan Committee, set up to inquire into the massacre of security forces by the Maoists in Dantewada, was discussed and the operational and logistical preparedness of the CRPF was critically reviewed by the Home Minister; and

(b) if so, the details thereof and the follow up action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): Yes, Madam.

(b): The officers, who were found responsible for certain lapses have since been transferred out. A Court of Inquiry has been constituted by CRPF to enquire into the lapses of the officers and appropriate action will be taken on the report. Further, as per inputs available from CRPF, they have taken appropriate action on the recommendations of the committee. These, inter alia, include posting of an IGP level officer as Officer -in-charge of anti naxal operations in each of the States of Chhattisgarh, West Bengal, Orissa and Jharkhand; Posting of DIGs at Jagdalpur, Narainpur, Bijapur, West Medinipur, Palamu, Ranchi and Chaibasa exclusively for conducting anti naxal operations in these regions; putting in place effective coordination mechanism with the State police and CRPF in the LWE affected States and training of CRPF personnel at CTJW School, Kanker.